

दे दी है। परन्तु आयोग ने इस बात पर जोर दिया है कि पहले यह निश्चय हो जाना चाहिए कि इस प्रयोजन के लिए पर्याप्त धन-राशि उपलब्ध हो सकेगी।

#### **Intelligence Wing in Ministry of Mines and Fuel**

**2202. Shri P. C. Boroah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Ministry of Mines and Fuel proposes to set up an intelligence wing; and

(b) if so, what are the envisaged constitution and functions of the wing?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). An information and intelligence room is being set up in the Ministry of Mines and Fuel for assemblage of information on coal. Statistics regarding the production, despatches etc., of coal will be displayed in this room in the form of graphs and charts. Useful literature on coal will also be kept for reference.

#### **Natural Gas in Gujarat**

**2203. Shri Indulal Yajnik:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have decided to charge Rs. 8.50 per thousand cubic metres of gas to be distributed in Assam through the Assam Electricity Board;

(b) whether the rate to be charged by the Government for thousand cubic metres of gas is about Rs. 85 for industrial concerns in Gujarat;

(c) whether Government will give gas to the Gujarat Electricity Board at the same rate at which it is being given to the Assam Electricity Board for distribution in Gujarat; and

(d) if not, the reasons therefor?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) No, Sir. Oil India Limited has agreed to sell

the gas at Rs. 8.83 per thousand cubic metres to the Assam Electricity Board.

(b) No natural gas is being supplied to Industrial concerns in Gujarat at present.

(c) The price of gas to be supplied by the Oil and Natural Gas Commission to the Gujarat Electricity Board has not yet been fixed.

(d) Does not arise.

#### **Crimes in Union Territories**

**2204. { Shri Himmatsinhji:  
Shrimati Gayatri Devi:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that crimes in the Union Territories specially Manipur, Tripura and Andamans have shown an upward trend during the last three years;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to prevent these?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The figures of total cognisable crime reported in the Union Territories in 1959, 1960 and 1961, do not show much variation.

(b) and (c). Do not arise.

#### **Post-matric Scholarships Scheme for S.C. and S.T.**

**2205. { Shri Siddiah:  
Shri P. N. Kaya:  
Shri Sonavane:**

Will the Minister of Education be pleased to state:

(a) whether a sample survey was undertaken during the year 1959-60 to ascertain the extent to which the students belonging to Scheduled Castes/Tribes and other Backward Classes have benefited from the Post-matric Scholarship Scheme; and